

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'G': NEW DELHI
BEFORE
BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
AND
SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

ITA No. 3215/Del/2024 (A.Y.2011-12)

ITA No. 3216/Del/2024 (A.Y.2012-13)

ITA No. 3217/Del/2024 (A.Y.2013-14)

ITA No. 3218/Del/2024 (A.Y.2014-15)

ITA No. 3219/Del/2024 (A.Y.2016-17)

ITA No. 3404/Del/2024 (A.Y.2017-18)

Samag True Enterprises Limited RR-11, 2 nd Floor, Mainwali Nagar, Main Rohtak Road, Paschim Vihar, New Delhi PAN No: AALCS9760R	Vs.	DCIT Circle-11(1) New Delhi
(Appellant)		(Respondent)

Appellant by	Sh. Ved Jain, Adv & Sh. Aman Garg, Adv
Respondent by	Ms. Monika Dhama, CIT-DR

Date of Hearing	04/11/2024
Date of Pronouncement	05/11/2024

ORDER

PER BENCH :

In all the above appeals, the Assessee challenged the orders of Ld. CIT(A) for Assessment Years 2011-12 to 2014-15 and 2016-17 to 2017-18 respectively.

3. The Ld. Counsel for the Assessee submitted that the orders of the NFAC/Ld. CIT(A) in all the above Assessment Years are cryptic and the

same has been passed without affording opportunity of being heard through video conferencing to the Assessee. Further submitted that even during the assessment proceedings the A.O. has not considered all the documents produced and also the contention by the Assessee, therefore, sought for allowing the Appeal.

4. Per contra, the Ld. Departmental Representative submitted that she has no objection if the matter remanded to the file of the A.O. with a direction to frame fresh assessment in accordance with law.

5. Recording the submissions of both the parties, without commenting on the merits of the case, we set aside the orders impugned under challenge in all the above Appeals and remand the matter to the file of the A.O. for framing fresh assessment order in accordance with law. Accordingly, the appeals of the Assessee in ITA Nos. ITA Nos. 3215/Del/2024, 3216/Del/2024, 3217/Del/2024, 3218/Del/2024, 3219/Del/2024 and 3404/Del/2024 are partly allowed for statistical purpose.

Order pronounced in open Court on 05th November, 2024

Sd/-

(SHAMIM YAHYA)
ACCOUNTANT MEMBER

Dated: 05/11/2024

R.N, Sr. PS

Sd/-

(YOGESH KUMAR U.S.)
JUDICIAL MEMBER

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

ITAT, NEW DELHI